## HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. <u>886</u> /Confdl./2022

Bilaspur, dated the 13 May, 2022

The following candidates as mentioned in Column no. (2), appointed on probation as Civil Judge (Entry Level) in the Cadre of Chhattisgarh Lower Judicial Service by the State Government, are posted in the capacity as mentioned against their names in Column No. (3) of the table below with a direction to join their place of posting on or before 30.05.2022:-

## **TABLE**

SI. No.	Name	Posted As
(1)	(2)	(3)
1.	Smt. Kewara Rajput W/o Shri Nitin Thakur	I Civil Judge Class-II, Durg
2.	Ku. Shubhangi Jain D/o Shri Swatantra Kumar jain	
3.	Shri Nilesh Kumar Baghel S/o Shri Angaj Prajapati	VII Civil Judge Class-II, Durg

BY ORDER OF THE HIGH COURT

(ARVIND KUMAR VERMA) REGISTRAR GENERAL

13.05.2022

Endt. No.  $\frac{687}{\text{II-3-1/2022}}$ /Confdl./2022

Bilaspur, dated the 13 May, 2022

## Copy forwarded to: -

1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of

Chhattisgarh, Bilaspur for information of his Lordship.

3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of

Chhattisgarh, Bilaspur for information of his Lordship.

6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of

Chhattisgarh, Bilaspur for information of his Lordship.

8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

10)Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

- 11)Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12)Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13)Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14)Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15)All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 16)Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 17)Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

18)

- Smt. Kewara Rajput W/o Shri Nitin Thakur, C/o Shivkumar Thakur, J -202 / 203, Near Water Tank, Tilak Nagar, Janta Colony, Gudhiyari, Raipur 492009, (C.G).
- 2. Ku. Shubhangi Jain D/o Shri Swatantra Kumar Jain, House no. 270, Opposite Pushpa School, Beside Astaun Marble, Civil Line, Tikamgarh-472001, (Madhya Pradesh).
- 3. Shri Nilesh Kumar Baghel S/o Shri Angaj Prajapati, 75/1, Sundar Nagar, Village- Aamatoli, Tahsil- Sitapur, District- Surguja 497111, (C.G). for information and compliance. They are directed to send their charge report to this Registry through the concerned District & Sessions Judge.
- 19)District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
- 20)All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 21)Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 22) Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 23)Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 24)Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25)Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 27) Account Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28)Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
- 29)Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections/ High Court Recruitment Establishment Cell, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30)In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31)Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32)Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

(ARVIND KUMAR VERMA)
REGISTRAR GENERAL
(3.05.2022